

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
SPECIAL BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
18-11-2022 AT 11:00 AM THROUGH VIDEO CONFERENCE

CP (IB) No.99/7/HDB/2022
U/s 7 of IBC, 2016

IN THE MATTER OF:

M/s. RK Distilleries (P) Ltd.

...Financial Creditor

Vs

M/s. Nadhi Bio Products Pvt Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. AJAI DAS MEHROTRA, HON'BLE MEMBER (TECHNICAL)**

ORDER

Ld. Counsel Shri. A M Rao for the Corporate Debtor present.

Pleadings are completed. Matter adjourned to 09.12.2022.

Meanwhile we direct both the parties to upload the pleadings, annexures, IAs, counters and other relevant materials through e-portal if not uploaded within 2 weeks from today and file compliance memo.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)